

The Next of kin (NoK) of the Central Armed Police Force (CAPF) personnel killed by Left Wing Extremists are entitled to get lump-sum *ex-gratia* compensation of Rs. 15 lakh. In addition, the NoKs of the deceased are entitled to get Pension under Liberalized Pensionary Award (LPA) Rules. The appointment on compassionate ground is given to one of the dependent members of family of the CAPF personnel killed/died (while in service)/medical boarded out/missing personnel (while in service), if the dependent member of the family submits application for such appointment. The State Governments also have their own schemes with regard to State security force personnel killed by the Maoists.

**Stationing armed forces in Maoist affected areas**

2075. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is proposing to station armed forces in Maoist affected areas;
- (b) if so, the details thereof;
- (c) whether the centre has consulted the States and received their approval for this deployment;
- (d) if so, the details of the recommendations of the States; and
- (e) the measures taken or proposed to be taken by Government to combat the Maoist insurgency?

THE MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) There is no proposal for deployment of defence forces for anti naxal operations in the LWE theatre. However, the Indian Air Force has deployed some helicopters to provide logistic support to the Central Armed Police Forces/State Police, but do not directly take part in operations. Further, the Indian Army carries out some training procedures in the Narayanpur area of Chhattisgarh.

(c) and (d) All measures in the LWE theatre are implemented after mutual discussions between the Central Government and the State Governments concerned.

(e) The Central Government has a holistic two pronged approach to combat LWE. It supplements the efforts of State Governments through security related and

development related interventions. In security related intervention, apart from directly deploying CAPFs the Government of India provides assistance for capacity building by the states through schemes like the security related expenditure scheme, special infrastructure scheme, construction/strengthening of fortified police stations scheme etc. In the development front, the central Government is implementing special scheme for LWE affected areas like the Integrated Action Plan (IAP), Road Requirement Plan-I etc. It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance will yield the desired results against LWE.

#### **Pending cases of freedom fighters pension from Goa**

2076. SHRI SHANTARAM NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of freedom fighters pension from the State of Goa pending with Government;
- (b) the reasons for their pendency;
- (c) the total number of persons drawing pension connected with Goa's freedom struggle; and
- (d) the total number of such persons who stay in Goa and the State-wise number of those staying outside Goa, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) No application, complete in all respects, received through the Government of Goa, is pending as on date.

(c) and (d) The information is being collected and it will be placed on the table of the House.

#### **Dalits ousted from villages of Gujarat**

†2077. SHRI RAM VILAS PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Chairman of National Commission of Human Rights had visited Gujarat a few months back and found that dalits had been boycotted from 77 villages;

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† Original notice of the question was received in Hindi.